

Statement showing the list of Civil and Criminal Cases are to be taken up for hearing /argument , evidence on 14-12-2020

in the Court of Sri. D.Ramesh,
Civil Judge JMFC, at Jewargi

Sl. No.	Case No.	Stage of the Case	Hearing Date	Name of the Advocate for Appellant/Petitioner / Accused	Name of the respondent Advocate
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FORENOON SESSION (11-00 AM TO 02-00 PM)

1	FDP 13/2019	Hearing on commisioner report	14/12/2020	B.B	-
2	O.S. 101/2014	Plaintiff Evidence	14/12/2020	Umesh S.P	B.B
3	O.S. 145/2015	Plaintiff Evidence	14/12/2020	J.V.H	-
4	O.S. 181/2015	Plaintiff Evidence	14/12/2020	D.B.Nadaf	B.B
5	Misc.5/2016	Petitioner Evidence	14/12/2020	B.M patil	-
6	O.S.204/2016	Plainiff Evidence	14/12/2020	B.B	JVH
7	O.S.207/2016	Plaintiff Evidence	14/12/2020	B.B	JVH
8	O.S.214/2016	Plaintiff Evidence	14/12/2020	B.Noor Ilyas	BNK
9	O.S.48/2017	Plaintiff Evidence	14/12/2020	N.Krishanchar y	VSN
10	O.S. 59/2019	Plaintiff Evidence	14/12/2020	B.Gulagi	-
11	O.S 52/2014	Arguments	14/12/2020	-	-
12	O.S. 83/2017	Evidecne on Proscution	14/12/2020	B.B	JVH

AFTERNOON SESSION (02-45 PM TO 05-45 PM)

1	C.C. 127/2016	Evidence on Prosecution	14/12/2020	APP	ABS
2	C.C. 390/2016	Evidence on Prosecution	14/12/2020	APP	BSK
3	C.C. 391/2016	Evidence on Prosecution	14/12/2020	APP	B.B
4	C.C.521/2016	Evidence on Prosecution	14/12/2020	APP	B.B
5	C.C. 22/2017	Evidence on Prosecution	14/12/2020	APP	VSN

Civil Judge and JMFC,
Jewargi

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